

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 197 of 2013 &  
IA No. 273 of 2013

Dated : 12<sup>th</sup> February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Tamil Nadu Power Producers Association ...Appellant(s)

Versus

Tamil Nadu Transmission Corporation Ltd.  
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. N.L. Rajah  
Mr. Arun Anbumani  
Mr. Santanam Swaminadhan

Counsel for the Respondent(s): Mr. S. Vallinayagam for R.1

ORDER

We have heard Mr. N.L. Rajah, the learned Senior Counsel for the Appellant for some time.

As agreed by the learned counsel for the parties, post the matter for further hearing on 20.02.2014 before the Chennai Circuit Bench.

(Rakesh Nath)  
Technical Member  
Ts/ak

(Justice M. Karpaga Vinayagam)  
Chairperson